

Central Administrative Tribunal, Principal Bench

R.A. Nos. 179/2000 In
O.A. 493/99

(15)

New Delhi, this the 9th day of July, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Dr. Dinesh Kumar & Another .. Review Applicants

Versus

Union of India and Others .. Respondents

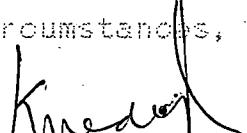
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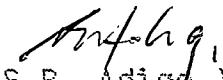
By Hon'ble Mr. Kuldip Singh, Member (J)

RA No.179 of 2000 has been filed by the applicant for review of the order passed in OA No.493 of 1999 on 1.5.2000.

1. The applicants have tried to reagitate the same issues which they had raised in the OA and they are mainly relying on FR 22(1)(a)(i). All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

2. After going through the RA, we do not find any error apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman(A)

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